- II. A copy each (in English and Hindi) of the following papers:—
  - (a) Thirtieth Annual Report and Accounts of the National Cooperative Consumers Federation of India Limited, New Delhi for the year 1994-95, together with the Auditors' Report on the Accounts.
  - (b) Review by Government on the working of the above Federation [Placed in Library, See No. LT-8579/95]
- I. Report and accounts (1994-95) of the various shipping, electronics and Aeronautics Companies.
- II. MoU between the Govt. of India and Bharat Electronics Ltd.

KUMARI VIMLA VERMA: On behalf of SHRI .SURESH PACHOURI, Madam, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act. 1956:—
  - (i) (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1994-95, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
    - (b) Statement by Government accepting the above Report. [Placed in Library, See No. LT-8526/95]
  - (ii) (a) Annual Report and Accounts of the Goa Shipyard Limited, Goa, for the year 1994-95, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor Generral of India thereon.

- (b) Statement by Government accepting the above Report. [Placed in Library, See No. LT-8527/95].
- (iii) (a) Forty-first Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1994-95, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report. [Placed in Library, *See* No. LT-8528/95]
- (iv) (a) Thirty-first Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1994-95, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report. [Placed in Library, *See* No. LT-8529/95]
- (v) (a) Annual Report and Accounts of the Mazagaon Dock Limited Bombay, for the year 1994-95, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report. [Placed in Library, *See* No. LT-8530/95]

- (vi) (a) Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report. [Placed in Library, *See* No. LT-8525/95]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and Bharat Electronics Limited, for the year 1995-96. [Placed in Library, See No. LT-8531/95]

Report, account! and notification of various Banks, Financial Institutions, Insurance Companies and SEBI etc. and Notifications of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBIPROSAD PAL): Madam, I lay on the Table—

- I. A copy (in English and Hindi) of the Annual Report on the working and activities of the State Bank of Travancore, for the year 1994-95, together with the Accounts and the Auditors' Report thereon, under subsection (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959. [Placed in Library, See No. LT-8456/95]
- II. A copy each (in English and Hindi) of the Annual Reports on the working and activities of the following Banks, for the year 1994-95, together with the Accounts and the Auditors' reports thereon,

under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

- (1) Allahabad Bank
- (2) Bank of Baroda
- (3) Bank of India
- (4) Canara Bank
- (5) Punjab National Bank
- (6) Union Bank of India
- (7) United Bank of India
- (8) UCO Bank [Placed in the Library, for (1) to (8) *See* No. LT-8444 to 8451/95]
- ID. A copy each (in English and Hindi) of the Annual Reports on the working and activities of the following Banks for the year 1994-95, together with the Accounts and Auditor's Reports thereon, under subsection (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980:—
  - (1) Andhra Bank
  - (2) Corporation Bank
  - (3) Punjab & Sindh Bank
  - (4) Vijay Bank [Placed in Library, for (1) to (4) *See* No. LT-8452 to 8455/95]
- IV. (1) A copy (in English and Hindi) of the following papers, under sub-section (3) of section 38 and sub-section (7) of section 37 of the State Financial Corporations Act, 1951:—
  - (i) Twenty-seventh Annual Report and Audited Accounts of the Delhi Financial Corporations, New Delhi for the year 1993-94.
  - (ii) Review by Government on the working of the above Corporation.